

[Print](#)**Defective Case Register from 2026-02-11 to 2026-02-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/5896/2026	SOUMYA JYOTI BISWAL	2026-02-11	1.The Word of Tahasildar not correctly mentioned in the Petition.
2	D-WP(C)/5898/2026	SIDHARTH SHANKAR PADHY	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. Petitioner/Company not represented by his/her partner in the cause title.
3	D-WP(C)/5902/2026	SIDHARTH SHANKAR PADHY	2026-02-11	1. Date of order under Annexure-1 does not tally with Synopsis and para-1 of the petition.2. Petitioner/company not represented by his/her Partner in the cause title.
4	D-ABLAPL/4556/2026	BIBHUTI RANJAN MOHANTY	2026-02-11	.Petition not correctly addressed to Honorable Court
5	D-ABLAPL/4581/2026	SUSANTA KUMAR BARAL	2026-02-11	1. In prayer of the application,P.S case no and C.T case no wrongly furnished
6	D-ABLAPL/4555/2026	ARIJEET MISHRA	2026-02-11	1. In Sl.1 of Affidavit deponent has been declared as Pet No.2 instead of Pet. No.1.
7	D-ABLAPL/4596/2026	SAKTI PRASAD DAS	2026-02-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
8	D-CRLMC/4296/2026	PRASANTA KUMAR DAS	2026-02-11	1 Name of the post office of the petitioner in cause title not tally with affidavit. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
9	D-BLAPL/4570/2026	ANIL KUMAR DALAI	2026-02-11	1. As per impugned order under Annexure-2, the name of the Lower court not correctly furnished in Synopsis and petition.
10	D-BLAPL/4453/2026	SANJIB KUMAR BHANJADEO	2026-02-11	Page No. 13 not legible.
11	D-WP(C)/5890/2026	DIPTI RANJAN SWAIN	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. sl.no.3( s/o. )in affidavit and power not tally with C.T.
12	D-WP(C)/5828/2026	SUSANTA KUMAR LENKA	2026-02-11	1.Complete Address Of Opp.Party No-1.Not furnished.
13	D-WP(C)/5891/2026	SIDHARTH SHANKAR PADHY	2026-02-11	1. Complete address of the petitioner not furnished in cause title.
14	D-WP(C)/5856/2026	SUBHADUTTA ROUSTRAY	2026-02-11	AGED NOT MENTION OF PETITIONER NO-3 7 8 AND 9
15	D-BLAPL/4565/2026	AMLAN SHAKTI PAUL	2026-02-11	1. Date of DRI/HZU-BRU/ENQ-01(INT-0-1-2025 under Annexure-1 does not tally with Index.
16	D-WP(C)/5889/2026	CHITTA RANJAN PATNAIK	2026-02-11	As per index page no.19 not found.

17	D-BLAPL/4277/2026	KALINDRA KUMAR ROUT	2026-02-11	1. Reference Certificate not correct as per FIR details. 2. Page marking of Bail Petition in Index not correct. 3. Copy of formal FIR not filed with FIR.
18	D-BLAPL/4454/2026	SANJIB KUMAR BHANJADEO	2026-02-11	Pagination in between page 17 -24 not reflected .
19	D-BLAPL/4513/2026	BISWABHUSAN DAS	2026-02-11	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
20	D-WP(C)/5888/2026	PRASANNA KUMAR DASH	2026-02-11	1. Date of order 19-3-2025 in index, not tally with annex.3.
21	D-CRLMA/4442/2026	ADV.	2026-02-11	i) Synopsis and date chart not filed. ii) C. copy of impugned order not filed. Put up for SR after removal of defect.
22	D-BLAPL/4460/2026	AMITAV TRIPATHY	2026-02-11	Page No. 8 not legible.
23	D-RSA/5383/2026	RANJAN KUMAR ROUT	2026-02-11	Period of Delay 214 days delay. 2.AU fee A.fee Rs. 1.10/- not paid on c.copy of annex.1. Decree Rs Rs. 4.50/- not paid 3.A.fee Rs.1.10/- not paid on C.copy of annex.2 . Decree Rs Rs. 4.50/- not paid on c.copy. 4.LTI of the executant in v.nama not attested. 5.As per RFA.no. 52 OF 2013/11 OF 2016 vide annex.2 ,Resp. 1not properly described in the C.T
24	D-CRLMA/4507/2026	SUVASHISH PATTANAIK	2026-02-11	Crlmc no. not correctly furnished in prayer.
25	D-BLAPL/4506/2026	MAHES DAS	2026-02-11	1. In declaration under affidavit,mentioned mother of petitioner 3 instead of 2
26	D-CMP/5715/2026	DEVAVRAT DEVESH	2026-02-11	Question of Maintainability.
27	D-MACA/5695/2026	KAPILA CHARAN NAYAK	2026-02-11	1. Period of Delay 49 days. 2. HONBLE Court not addressed.
28	D-CONTC/5782/2026	ADV.	2026-02-11	Code Not indicated.i) Cause title in wp (c) no. 24456/2024 not filed. ii) Page mark not properly in index. iii) Reference certificate not furnished.
29	D-ABLAPL/4562/2026	AKSHAYA KUMAR SUBUDHI	2026-02-11	1. Date of FIR in Date Chart not correct. 2. Para 5 appearing twice in Petition.
30	D-CRLA/4329/2026	T.NARAYANA MURTY	2026-02-11	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10/- not paid on C.copy of annex.3 2. Index not properly page marked.
31	D-ABLAPL/4498/2026	DEBASISH SAMAL	2026-02-11	page mark not properly furnished in index
32	D-ABLAPL/4505/2026	JYOTIRMAYA SAHOO	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent not correctly mentioned in declaration, as petitioner no.3
33	D-MACA/5714/2026	KAPILA CHARAN NAYAK	2026-02-11	1.Subject code incorrectly mentioned in Assessment slip.2. Paragraph no. not correctly furnished in declaration in the I.A.
34	D-ABLAPL/4538/2026	RITURANJAN CHHOTARAY	2026-02-11	ABLAPL no.1513/2025 and 1499/2025 in ref. certificate not tally with FIRs detail
35	D-CRLA/4337/2026	BHABANI SHANKAR	2026-02-11	1. Period of Delay 498 days delay. 2. v.nama reflecting the details of the victim be kept in

		DASPARIDA		cover.
36	D-BLAPL/4500/2026	JYOTIRMAYA SAHOO	2026-02-11	1. Page no 10 not legible
37	D-FAO/5858/2026	RAMANI RANJAN MOHANTY	2026-02-11	good ground not furnished, further SR after filling of c copy , receipt showing award amount not filed
38	D-WP(C)/5757/2026	SWAPNA KUMAR OJHA	2026-02-11	1.Paragraphs not correctly furnished in declaration. 2.Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/5766/2026	SWAPNA KUMAR OJHA	2026-02-11	.Subject Code Not Furnished .
40	D-WP(C)/5742/2026	PRAFULLA CHANDRA ACHARYA	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in Affidavit not signed.
41	D-TRP(C)/6051/2026	RITA SINGH	2026-02-11	.Subject Code Not Furnished .
42	D-WA/5903/2026	MANOJ KUMAR MOHANTY	2026-02-11	Vakalatnama properly stamped, Executed and accepted not proper stamped 2. Code not correct
43	D-CONTC/5783/2026	ADV.	2026-02-11	Code Not furnished i) Cause title in wp(c) not filed. ii) Page mark not properly in index. iii)Reference certificate not furnished.
44	D-WP(C)/5467/2026	AMLAN MOHNATY	2026-02-11	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.PETITIONERS NO.2 AGE NOT GIVEN
45	D-CMAPL/2201/2026	ADV.	2026-02-11	Put up for SR after filing of c. copy of dismissal order dtd. 13.11.2022.
46	D-EXP/5763/2026	KISHORE KUMAR MISHRA	2026-02-11	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
47	D-ABLAPL/3966/2026	SURYAKANTA DASH	2026-02-11	1. In declaration under affidavit, no. of paragraph wrongly furnished.
48	D-WP(C)/5786/2026	UMAKANT SAHOO	2026-02-11	1.Rs 2/- not paid in V.nama. 2.Subject Code incorrectly Mentioned
49	D-CONTC/5523/2026	ADV.	2026-02-11	COMPLETE CAUSE TITLE OF W.A NO.3051/2023 BE FILED (PAGE NO.13). THEN PUT UP FOR SR
50	D-CONTC/5515/2026	SULOCHANA PATRO	2026-02-11	Code NOT CORRECT
51	D-WP(C)/5793/2026	UMAKANT SAHOO	2026-02-11	.Subject Code incorrectly Mentioned
52	D-EXP/1140/2026	JITENDRA KUMAR MISHRA (2)	2026-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR reg. calculation of limitation after disposal of I.A. no. 2/2026.
53	D-WP(C)/5800/2026	UMAKANT SAHOO	2026-02-11	.Subject Code incorrectly Mentioned
54	D-CONTC/5956/2026	ADV.	2026-02-11	Date of order not correctly furnished in Index and cause title.
55	D-WP(C)/5945/2026	SUSANTA KUMAR BARAL	2026-02-11	.Subject Code Not Furnished .
56	D-CONTC/5702/2026	ADV.	2026-02-11	Reference certificate not furnished.

57	D-CONTC/5706/2026	ADV.	2026-02-11	1. Reference certificate not furnished. 2. Address of the Petitioner in cause title not tally with affidavit
58	D-MATA/5907/2026	RAGHUNATH DASMOHAPATRA	2026-02-11	further SR after filling of c copy of order
59	D-WP(C)/6078/2026	ARIJEET MISHRA	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Occupation not mentioned in the both Affidavit.2.Name of father not correctly furnished in the Affidavit of I.A.
60	D-WP(C)/5827/2026	DILIP KUMAR SAHU	2026-02-11	Rs.50.00 not paid in V.Nama
61	D-CMP/5883/2026	JITENDRA KUMAR MISHRA (2)	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-ABLAPL/4424/2026	SURYAKANTA DWIBEDI	2026-02-11	1. In Index , page marking not done correctly in respect of Annexure-1. After page 11 another page not page marked
63	D-CRLA/4338/2026	SOUBHAGYA KUMAR DASH	2026-02-11	Put up for S.R. after redacting the names of relatives of victim from appeal memo
64	D-WP(C)/5605/2026	BHAKTA RANJAN BARIK	2026-02-11	Rule-8 of orissa High Court P.I.L Rules not complied with.This matter is premature d one.
65	D-WP(C)/5812/2026	MAHESWAR MOHANTY	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
66	D-WP(C)/5770/2026	SRIKANTA KU. NATH	2026-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 not neat.
67	D-WP(C)/5791/2026	MAHESWAR MOHANTY	2026-02-11	Date not Tally vide annex-6 and 7.Page 14 15 and 16 not neat. 2.Subject Code Not Furnished .
68	D-WP(C)/5813/2026	AJIT KUMAR MOHANTY	2026-02-11	.Receipt Showing Serv.copy To cg not Filed.
69	D-ABLAPL/4590/2026	BYOMAKESH TRIPATHY	2026-02-11	1. Formal FIR copy not within the Fir Copy
70	D-WP(C)/5818/2026		2026-02-11	Page 18 and 19 not neat.Annextures 9 10 and 11 not mentioned in the petition copy.Serial n0-4 affidavit in the I.A not correctly mentioned.Paragraph not correctly mentioned affidavit in the I.A.
71	D-WP(C)/5801/2026	NIRAJ KUMAR SETHI	2026-02-11	This may be Registered as a C.M.P
72	D-WP(C)/5802/2026	AMIT PRASAD BOSE	2026-02-11	.Subject Code Not Furnished .
73	D-ABLAPL/4552/2026	RAKHI MISHRA	2026-02-11	1. Formal FIR copy not within the FIR copy
74	D-RPFAM/5616/2026	RAMDAS ACHARY	2026-02-11	good ground not furnished
75	D-CRLA/4022/2026	MANAS KUMAR CHAND	2026-02-11	1-The name of daughter of informant be redacted from para-3 of page-2, 2-Page No.8 not fully shown

76	D-ABLAPL/4544/2026	SANJAY KUMAR BEHERA	2026-02-11	1. Synopsis and Date Chart not page marked. 2. PS Case no. and Date of FIR mentioned in Date Chart not correct. 3. Name of PS, PS case no., GR Case No. etc. mentioned in Para 2 not correct.
77	D-ABLAPL/4554/2026	BEDA PRAKASH PANDA	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. No authorization in Affidavit on behalf of Pet. No.1 and 2
78	D-WP(C)/5921/2026	JAYDEEP PAL	2026-02-11	1-COURT FEE IS DEFICIENT. 1. Annex nos.3 and 4 not properly page marked in Index.2.C.fee of Rs.6/- to be paid in cause title.Paragraphs not properly number not correctly furnished in declaration of the affidavit.
79	D-BLAPL/4518/2026	ASUTOSH TRIPATHY	2026-02-11	Honble Court not tally with cause title and Rejection order.Annex-2 not mentioned in the petition copy.As per cause title Fathers name not tally with affidavit.
80	D-ABLAPL/4597/2026	SIDDHARTH GOUTAM DAS	2026-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
81	D-ABLAPL/4672/2026	RINTU NAYAK	2026-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executants no-2 not sign in the v.nama.
82	D-CRLREV/4388/2026	SUSHANTA HARICHANDAN	2026-02-11	Period of Delay 34 Delay , Limitation petition not filed. 2.Authentication fee Rs 4.40/- not paid 3..Oriya undertaking not furnished.
83	D-WP(C)/5914/2026	PRAFULLA KUMAR MOHAPATRA	2026-02-11	Page nos.11 13 and 15 not neat and legible.
84	D-ABLAPL/4600/2026	BIPLAB KUMAR DASH	2026-02-11	Index page marking not proper.
85	D-WP(C)/5915/2026	GOURI MOHAN RATH	2026-02-11	Prayer before ground not furnished in the petition.
86	D-CRLREV/4465/2026	SURENDRA KUMAR BISWAL	2026-02-11	Good ground certificate not furnished.
87	D-CRLMC/2463/2026	PRASANNA KUMAR PANDA	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-WP(C)/5947/2026	BHARATI DASH	2026-02-11	1. Annex-10 not page mark in Index.
89	D-WP(C)/5957/2026	JYOTIRMOY MOHAPATRA	2026-02-11	1 Index not proper page mark.
90	D-CMP/4710/2026	LAMBODAR ACHARI	2026-02-11	1.A.Fee of Rs.1.10/-order be Paid on the C.Copy.2.Address of O.P No-9 not furnished in the Petition.
91	D-CONTC/5751/2026	ADV.	2026-02-11	Subject code not furnished 2. Reference certificate not furnished.

92	D- CONTC/5746/2026	ADV.	2026-02-11	Subject code not furnished. Reference certificate not furnished.
93	D-WP(C)/5837/2026	SUBHADUTTA ROUTRAY	2026-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 81 and 83 not partial neat.
94	D-WA/745/2026	SUDHANSU SEKHAR JENA	2026-02-11	8-CAUSE TITLE NOT IN ORDER.  further SR after verify annex-6
95	D- CRLMP/4313/2026	KRUSHNA CHANDRA DASH	2026-02-11	1. Sl. no.2 not correctly furnished in Affidavit.
96	D- CONTC/5762/2026	ADV	2026-02-11	i) Date of order wrongly mention in Index. ii) Reference certificate not furnished.
97	D- ABLAPL/3583/2026	PRANAY KUMAR MAHARAJ	2026-02-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.ANNEXURE-4 not legible. 2.Page 20 and 21 not legible
98	D- BLAPL/4356/2026	JNYANANANDA PANDA	2026-02-11	1. Page marking of Date Chart not correct. 1. Pending before the Court mentioned in Para 1 and Prayer not correct.
99	D- CMAPL/973/2026	ARJUNA CHARANA BEHERA	2026-02-11	i) C. copy of order not page mark in Index., ii) opp. no. 2 and 3 wrongly mention in address of op no.4. iii) Address of op. no. 10 not furnished. iv) Day of delay left blank in prayer.
100	D- ABLAPL/4448/2026	MANOJ KUMAR MOHANTY	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no-15 not legible. 2 . Rs 50/- not paid in V.nama.
101	D- CONTC/5759/2026	ADV	2026-02-11	Reference certificate not furnished.
102	D- ABLAPL/4400/2026	MITU KUMAR BISWAL	2026-02-11	1. Synopsis and Date Chart not page marked.
103	D- MACA/5752/2026	ADAM ALI KHAN	2026-02-11	Period of Delay 1 day 2.AU fee Rs 2/ not paid
104	D- WPCRL/4276/2026	SAMBEET PATTANAYAK	2026-02-11	.Subject Code incorrectly Mentioned
105	D- MACA/5750/2026	ADAM ALI KHAN	2026-02-11	Period of Delay 46 days
106	D-ARBA/2585/2026	SHRADHANJALI SAHOO	2026-02-11	1. Period of Delay 6 days 2. Court Fee Rs. 12/- is payable Rs.6/- paid D.C. fee Rs.6/- to be paid 3.Authentication fee due on the Appellate Court Judgement Rs. 1.10/- to be paid. 4.ARB case number not correctly furnished 9th line of page no.9.
107	D-ARBA/2580/2026	SHRADHANJALI SAHOO	2026-02-11	1. Period of Delay 6 days delay. 2. Court Fee rs. 15/- is payable Rs. 6/- paid. D.C. fee Rs.6/- to be paid. 3. Authentication fee due on the Appellate Court Judgement Rs. 1.10/- to be paid.
108	D-WP(C)/5744/2026	SUSANTA KUMAR PRADHAN	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

109	D-BLAPL/4459/2026	BISWORANJAN SWAIN	2026-02-11	Lower Court case nomenclature mentioned in petition not tally with the Rejection order.
110	D-BLAPL/4452/2026	MANAS KUMAR CHAND	2026-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-BLAPL/4451/2026	SANJIB KUMAR BHANJADEO	2026-02-11	Page No. 13 not legible.
112	D-ABLAPL/4582/2026	SUSANTA KUMAR BARAL	2026-02-11	1. In prayer of the application,P.s case no C.T case no wrongly furnished.
113	D-BLAPL/4508/2026	BISWORANJAN SWAIN	2026-02-11	14-NOT PROPERLY INDEXED. Not properly paginated after page-11.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-02-2026 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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